

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 26**

Dated Guwahati, the 7<sup>th</sup> May, 2013.

Hon'ble the Chief Justice has been pleased to constitute a Committee of Hon'ble Judges for consideration of the representations submitted by the Officers/Staff of the Principal Seat of this High Court for reviewing of the grading/marks/comments recorded in their Annual Confidential Reports (ACRs) for the year 2011, as mentioned below:

Sl. No.	Name of the Committee	Names of the Hon'ble Judges	Secretary
1.	Committee for consideration of the representations submitted by the Officers/Staff of the Principal Seat of this High Court for reviewing of the grading/marks/comments recorded in their Annual Confidential Reports (ACRs) for the year 2011.	1. Hon'ble Mr. Justice B. P. Katakey, 2. Hon'ble Mr. Justice H. Roy	Registrar (Admn.)

By Order,

Sd/- R.Phukan  
**I/C REGISTRAR GENERAL**

Memo No.HC. III -33/ 2012/ 1488-1500, G dated 7<sup>th</sup> May, 2013

Copy to :-

1. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
2. The Registrar -cum-PPS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
4. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_
9. The System Analyst, Gauhati High Court, Guwahati. He is to upload this notification in the website of Gauhati High Court.
10. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. The Court Master (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Court Officer No. I, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**I/C REGISTRAR GENERAL**

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